

Calcutta High Court (Appellate Side)

Scrutiny List From 08-09-2021 To 08-09-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CO	1601/2021	SRIDAM KOLEY AND ORS.	KAJAL RAY	29-09-2021	NAME OF THE ACT IS NOT MENTIONED IN THE PRESENTATION FORM.
2	CO	1602/2021	ARINDAM ROYCHOWDHURY AND ANR.	KAJAL RAY	29-09-2021	NAME OF THE ACT IS NOT PROPERLY MENTIONED IN THE PRESENTATION FORM.
3	CO	1615/2021	UMA BOSE	TARAK NATH HALDER	29-09-2021	A XEROX COPY OF THE ORDER IS NOT ATTACHED AFTER THE PRESENTATION FORM.
4	CO	1616/2021	SUKTI SUBHRA SAHANA AND ANR	ANURADHA PODDAR	29-09-2021	TYPE COPY OF THE HANDWRITTEN ORDERS IS NOT ATTACHED WITH THE FILE. NAME OF THE CHIEF JUSTICE HAVE TO BE AFFIRMED BY THE NOTARY.
5	CO	1617/2021	SWAPAN SARKAR	AMRTIA TEWARI	29-09-2021	TYPE COPY OF THE HANDWRITTEN ORDERS IS NOT ATTACHED WITH THE FILE.
6	CO	1632/2021	PRADIP MONDAL AND ORS	SOUVIK DAS	29-09-2021	1. TYPE COPY OF THE ORDER IS NOT ATTACHED WITH THE FILE.
7	CPAN	670/2021	NAZMUL HUDA KHAN	HUSEN MUSTAFI	29-09-2021	1. SHORT LIST OF DATES AND SYNOPSIS ARE NOT ATTACHED AFTER THE PRESENTATION FORM. 2. NUMBERING OF THE RESPONDENT IS NOT CORRECT.
8	WPA	14285/2021	RANAJIT KUMAR DE	SABITA KHUTIA BHUNIA		
9	WPA	14328/2021	SK ABDUL AZIZ	ABHIJIT BASU	29-09-2021	THE NAME OF THE FORMER CHIEF JUSTICE IS WRITTEN IN PLACE OF THE CURRENT CHIEF JUSTICE.
10	WPA	14330/2021	SOURINDRA NATH GIRI AND ORS	ABHIJIT BASU	29-09-2021	PIN CODE NUMBER IS NOT PRESENT IN THE ADDRESS OF RESPONDENT NUMBER 4